

**TARGET GIVEN ON 17.09.2019 FOR DISPOSAL OF 5 YEARS & ABOVE OLD CASES OF POSCO COURTS ON OR BEFORE: 30.09.2022**

S. No.	NAME OF THE DISTRICT	PENDENCY OF FIVE YEARS OLD CASES AS ON 17.09.2019	DISPOSED OFF CASES TILL 30.09.2022
1.	<u>CENTRAL</u>	21	17
2.	<u>EAST</u>	42	33
3.	<u>NEW DELHI</u>	32	30
4.	<u>NORTH</u>	57	56
5.	<u>NORTH EAST</u>	17	10
6.	<u>NORTH WEST</u>	22	22
7.	<u>SHAHDARA</u>	7	7
8.	<u>SOUTH</u>	72	69
9.	<u>SOUTH EAST</u>	97	86
10.	<u>SOUTH WEST</u>	38	32
11.	<u>WEST</u>	114	106
<b>TOTAL</b>		<b>519</b>	<b>468</b>

\* THE DATA IS AS PER FIGURES FURNISHED BY THE POSCO COURTS.

\* THE JUDGMENTS OF THE POSCO CASES WILL NOT BE UPLOADED IN COMPLIANCE OF LETTER NO. EC/54/2013 ISSUED BY E-COMMITTEE, SUPREME COURT OF INDIA ([CLICK TO VIEW THE LETTER](#)).

\* THE PARTIES MAY APPLY FOR THE CERTIFIED COPIES OF THE JUDGEMENT/ORDER TO THE CONCERNED COURT AS PER RULES.